

Maintenance of Water Tanks on Top of Constitution Club Hall

4551. PROF. RUP CHAND PAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that almost all the water tanks situated on the top of the Constitution Club Hall at Vithalbhai Patel House are leaking and have no cover; and

(b) if so, steps proposed to be taken to maintain these water tanks?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) None of the tanks on top of Constitution Club Hall at Vithal Bhai Patel House is leaking. All of them are provided with proper covers.

(b) In view of the reply to part (a) above no action is required to be taken.

Cases of Illegal Encroachment

4552. SHRI DIGVIJAY SINH: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 6909 on 5 April, 1982 regarding cases of illegal encroachment and state when the information will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): Matters relating to encroachment of forest land fall within the administrative jurisdiction of the State Governments. Since information required for replying to Unstarred Question No. 6909 dated 5-4-1982 was not received from all State Governments, it was not possible to fulfill the assurance given in reply to the Question within the normal period of three

months. In the circumstances extension by three months has been sought for fulfilling the assurance. Information received from the State Governments will be placed on the Table of the House before expiry of this period.

Launching of Fodder Banks Scheme under the Cold Desert Development Programme

4553. SHRI P. NAMGYAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that thousands, of sheep, goats and cattle had died during the last winter in Changthang area of Ladakh due to severe cold and heavy snow fall and non-launching of Fodder Banks Scheme under the Cold Desert Development Programme;

(b) if so, whether a list of affected villages and families and village-wise list of sheep, goats and other cattle died along with their values will be laid on the Table of the House;

(c) total amount of relief released by the State and Central Governments separately, and relief paid to owners on each head of yak, sheep, goat and other cattle died; and

(d) when the proposed Fodder Bank will be launched and also other measures proposed to be taken for future safeguard under the Cold Desert Development Scheme of the Central Government?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) It has now been reported that 73183 sheep and goats, 3314 yaks and horses and 354 cows and asses perished due to untimely and prolonged snow fall.

(b) A list will be laid on the Table of the House on receipt from the State Government.